

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT KARKARDOOMA COURTS DELHI**


**ORDER**

**The following transfers and postings are hereby made with immediate effect:**

Sl.No.	Name of the Official	From	To
1.	Ms. Manisha Kahol EC: 67209077	Sr. P.A. in the Court previously presided over by Ms. Sukhvinder Kaur, Ld. Distt. Judge Commercial Court-02, Shahdara Distt., Karkardooma Courts, Delhi	Sr. P. A. in the Court of Ms. Kiran Bansal, Ld. Addl. Session Judge, Shahdara Distt., Karkardooma Courts, Delhi
2.	Ms. Preeti Suri EC: 47892891	P.A. in the Court previously presided over by Ms. Ravinder Bedi, Ld. Addl. Distt Judge-02, Shahdara District, Karkardooma Court	P.A. in the Court of Sh. Arun Goel, Ld. Addl. Distt. Judge-03, Shahdara Distt., Karkardooma Courts, Delhi
3.	Ms.Sujeeta Yadav EC: 95823494	P.A. in the Court of Ms. Kiran Bansal, Ld. Addl. Session Judge Shahdara Distt, Karkardooma Courts, Delhi	P.A. in the Court previously presided over by Ms. Sukhvinder Kaur, Ld. Distt Judge (Commercial Court)-02, Shahdara Distt, Karkardooma Courts, Delhi
4.	Sh. Hitesh EC: 52882309	P.A. in the Office Pool of Shahdara District Karkardooma Courts, Delhi	PA in the Court of Ms. Akriti Mahendru, Ld. Addl. Civil Judge, Shahdara District Karkardooma Court (Till Further Order)
5.	Ms. Kavita Kumari EC: 69156538	P.A. in the Court of Sh. Arun Goel, Ld. Addl. Distt Judge-03, Shahdara Distt, Karkardooma Courts, Delhi (presently on CCL)	P.A. in the Office Pool of Shahdara Distt, Karkardooma Courts, Delhi (on return from CCL/ML).
6.	Sh. Sonu Rastogi EC: 20887502	PA in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	P.A. in the Court previously presided over by Ms. Ravinder Bedi, Ld. Addl. Distt Judge, Shahdara Distt., Karkardooma Courts, Delhi

**Note:**


Non compliance of the transfer/posting orders immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

  
**(RENU BHATNAGAR)**  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi  
Dated: 18/7/23

No. 5835-5843 Admn./P&T/SHD/KKD/2023

**Copy forwarded for information and necessary action to:**

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer, Admn-I, O/o the Principal District & Sessions Judge (HQs), Delhi.
3. The Officer Incharge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials Concerned.
6. Dealing Official Personal File/Leave/ACR.
7. Dealing Official "Layers" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi